

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 59 OF 2014 &  
IA NO. 111 OF 2014 AND  
APPEAL NO. 120 OF 2014**

**Dated: 1<sup>st</sup> November, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

**APPEAL NO. 59 OF 2014 &  
IA NO. 111 OF 2014**

**In the matter of:**

**Madhya Pradesh Power Generating Co. Ltd.**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors**

... **Respondent(s)**

Counsel for the Appellant (s)

: Mr. M.G. Ramachandran  
Mr. Shubham Arya

Mr. Sudhir K Saxena &  
Mr. Sanjay K. Tripathi (Rep.)

Counsel for the Respondent(s)

: Mr. Himanshu Rana  
Mr. M.S. Ramalingam for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma

Mr. Rajeev Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-2

Mr. G.Umapathy for R-5

**APPEAL NO. 120 OF 2014**

**In the matter of:**

**M.P. Power Management Co. Ltd.**

... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors**

... **Respondent(s)**

Counsel for the Appellant (s)

: Mr. G. Umapathy

Counsel for the Respondent(s)

: Mr. Himanshu Rana  
Mr. M.S. Ramalingam for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma

Mr. Rajeev Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-2 & R-3

Mr. M.G. Ramachandran  
Mr. Shubham Arya for R-5

Mr. Sudhir K Saxena  
Mr. Sanjay K. Tripathi (Rep.)

## **ORDER**

List the matter for hearing on **14.12.2017.**

**(Justice N.K. Patil)**  
**Judicial Member**

**(I. J. Kapoor)**  
**Technical Member**

*mk/vt*